

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.324
CAA-246(ND)/2017

IN THE MATTER OF:

M/s. Ajay Fincap Consultants Pvt. Ltd. & Ors. & the Regional Director

.....APPLICANT/PETITIONER

SECTION
U/s 230/232

Order delivered on 17.11.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)


PRESENT:

For the Applicant : Adv. Suman Kumar Jha and Adv. S. Shiva
for Petitioner Company No. 5.
For the OL : Ms. Hemlata Rawat, Advocate.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **13.01.2023.**



(Court Officer)
(Court III)